

**National Human Rights Commission
Research Division**

List on Ongoing Research Projects:

As on 07.06.2022

S. No.	Title of the Research Project	Name of the Principal Investigator and Institution	Date of Sanction
1.	A Study on Right to Food: Prevailing situation among BPL Families in Bihar and Uttar Pradesh	Mr. Mohammad Yusuf, Executive Director, HARYALI- Centre for Rural Development	12.09.2012
2.	Develop Booklets on Different Human Rights Themes	Shri Noor Alam, Executive Director, Multiple Action Research Group (MARG), 205-206, Shahpurjat, New Delhi-110049	16.11.2015
3.	Developing Human Rights Index and Human Rights Report	Dr. CK Mathew, Senior Fellow Public Policy Public Affairs Centre, Bangalore	31.03.2017
4.	The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013: A Study to assess its impact, implementation issues and concerns in Government Departments/ Semi-Government/ PSUs/ Private Sectors in Delhi.	Dr. Ritu Gupta, Professor, National Law University Delhi, Sector-14, Dwarka, New Delhi	30.07.2018
5.	An Empirical Study on Social Issues and legal Challenges of Transgender : With Special Reference to South Indian States (Andhra Pradesh, Karnataka, Kerala, Tamil Nadu and Telangana)	Dr. M.L. Kalicharan, Director, School of Legal Studies, REVA University, Rukmini Knowledge Park, Kattigenahall, Yelahanka, Bengaluru-560064	30.07.2018
6.	The Intersections of Migration Bonded Labour and Trafficking in the State of Odisha.	Dr. Shashmi Nayak, Professor, Dr. Ambedkar Chair, National Institute of Social Work and Social Sciences (NISWASS), 3 Chandrasekharpur, Bhubaneswar -751023	28.09.2018
7.	Status of manual Scavenging and Sewerage Water Workers in the Hyderabad-Karnataka Region – Policy and Practice.	Dr. Mohan Das K. Associate Professor, Dept. of Studies in Political Sciences, Vijayanagara, Sri Krishnadevaraya University, Ballari, Karnataka	28.09.2018
8.	An Empirical Study on the Status of Under trial Prisoners in Gujarat Central Jails.	Prof. (Dr.) Purvi Pokhariyal, Director, Institute of Law, Nirma University, Sarkhej-Gandhinagar Highway, Chharodi, Ahmedabad – 382481	14.11.2018
9.	Role of Child Care Institutions and Rehabilitation of Children in CCIs	Dr. S. Barik, Joint Director, National Institute of Public Cooperation & Child Development (NIPCCD), 5, Siri Institutional Area, Hauz Khas, New Delhi	20.09.2019
10.	A Study on Socially Responsible Supply Chains for Protection of Human Rights	Dr. Anand Akundy, Assistant Professor, Institute of Public Enterprise, Osmania University Campus, Hyderabad 500007	24.09.2019
11.	Domestic Workers in south India and North-East: A situational analysis from Dignity & Rights Perspective	Dr. Lekha D Bhat, Assistant Professor, Department of Epidemiology & Public Health, Central University of Tamil Nadu	01.10.2019
12.	Trafficking of Women and Children- Challenges and Remedies	Dr. Awadesh Kumar Singh, Principal Consultant, Bhartiya Institute of Research and Development	10.10.2019

		OC-16/1002 Orange County, Ahinsh Khand-I, Indirapuram, (Delhi NCR) Ghaziabad 201014	
13.	Analysis of Trends and patterns of Death in Prison & in Police Custody: An analytical study of such death in Maharashtra, Uttar Pradesh & Delhi	Dr. Mohammad Aslam, Assistant Professor, Aligarh Muslim University, Aligarh-202002	18.10.2019
14.	Mainstreaming Child Labour Issues in Schools: Challenges and Alternatives	Dr. Ajay Kumar Singh, Professor, Tata Institute of Social Sciences, V.N. Purav Marg, Deonar, Mumbai- 400 088	18.10.2019
15.	Prevalence of Girl Child Labour In The Indian Textile & Garment Industry	Dr. M. Karthik, Assistant Professor, Institute of Public Enterprises, Shamirpet Campus, Sy. No. 1266, Shamirpet (V&M), R.R. District, Hyderabad- 501 101	18.10.2019
16.	Custodial Death: Trends and Patterns in Jharkhand, Bihar & West Bengal	Dr. Anwar Alam, Distinguished Fellow, Policy Perspective Foundation, K-51, Green Park main New Delhi-110016.	25.10.2019
17.	Unheard Voice of silent growing majority: An assessment of social security and health risks among women migrant workers of Rajasthan	Dr. Shaizy Ahmed , Assistant Porfessor, Central University of Rajasthan, Bandarsindri, Kishangarh, Ajmer – 305 817	25.10.2019
18.	Identifying Human Rights Issues and Problems & Developing Policy Framework for Providing Social Security & Healthcare to Migrant Workers	Dr. R. Kasilingam, School of Mangaement, Pondicherry University, RV Nagar, Kalapet, Puducherry- 605014	25.10.2019
19.	Reintegration and Rehabilitation of acid attack victims	Prof. Sarasu Esther Thomas, Professor NLSIU, Bangalore	21.01.2020
20.	Study on the extent of cyber exploitation and safety of children in Kerala	Dr Elsa Mary Jacob, Assistant Professor, Bharata Mata School of Social Work, Bharata Mata College, Seaport-Airport Road, Thrikkakara, Kochi- 682021	23.03.2021
21.	Women’s Falling Participation in Labour Force in India: A Ground Level Investigation into Factors and Obstacles”	Dr. Rishi Kumar, Assistant Professor, Department of Economics and Finance BITS, Pilani Hyderabad Campus	23.03.2021
22.	Substance Abuse and Mental Health Issues among the LGBT Community in India: A Study of Inter-Relationship between Mental Health disorders and Stress, Coping, Perceived Social Support, Occupation and Religiosity	Dr Susanta Kumar Padhy, Additional Professor & Head, Department of Psychiatry, AIIMS, Bhubaneswar	23. 03.2021
23.	Inclusive Education for Persons with Disabilities in Punjab: Prospects and Challenges	Dr. Kiran Kumari, Asstt. Professor, Punjabi University, Patiala, Punjab	24.03.2021
24.	Food and Nutritional Security among Scheduled Castes and Scheduled Tribes: Evidences from three Indian States	Dr Amit Kumar Basantaray, Assistant Professor, Dept. of Economics, Central University of Himachal Pradesh, Himachal Pradesh	24.03.2021
25.	Impact of COVID 19 Pandemic on the Rights of Education of Children of Migrant Workers	Prof. Zubair Meenai, Professor Jamia Milia Islamia University, New Delhi - 110025	26.03.2021
26.	Forest Rights Act,2006 – Assessment of Ground Reality	Dr. Gadadhara Mohapatra, Indian Institute of Public Administration	01.04.2021

27.	Pandemic, Human Rights and The Future of Livelihood: An Empirical Evidence from Indian Economy	Dr. Rahul Suresh Sapkal Assistant Professor, Indian Institute of Technology, Bombay	14.03.2022
28.	Commercialization of Non-Timber Forest Product: Determinants and Supply Chain in India	Dr. Pratap Kumar Jena, Assistant Professor, Department of Economics, Maharaja Sriram Chandra Bhanja Deo University, Odisha	14.03.2022
29.	How effective are Gram Panchayats' Participatory Local Governance in Safeguarding Human Rights of Forest and Tribal Communities (FTCs) during COVID-19?: A Study of Select Gram Panchayats in Remote and Extremist Affected Areas of Maharashtra and Chhattisgarh	Dr. Dhanraj A. Patil, Professor and Head, Gondwana University Maharashtra	15.03.2022
30.	Local Self Governance and Promotion of Tribal Rights: A Comparative Study of Malkangiri District in Odisha and Gumla District in Jharkhand	Dr. Umesh Chandra Sahoo, Professor (Retd), Gurukul Foundation, Odisha	15.03.2022
31.	Promotion of Human Rights in the Rural Local Self Governance: Evidence from Punjab, Haryana and Himachal Pradesh	Dr. Puneet Pathak, Assistant Professor, Department of Law, School of Legal Studies, Central University of Punjab	15.03.2022
32.	Promotion of Human Rights in Local Self Governance –A study of Select Village Panchayats, Cuddalore District, India	Dr. V. Rathikarani, Assistant Professor, Annamalai University	15.03.2022
33.	Prevalence of malnutrition and associated factors among children aged 3-5 years attending ICDS Anganwadis: A study of Northern India	Dr. Zubair Meenai, Professor Centre for Early Childhood Development and Research, Jamia Millia Islamia, New Delhi	22.03.2022
34.	Refugees' Access to Education, Healthcare and Livelihood	Mr. Sandeep Chachra, Executive Director, ActionAid Association, New Delhi	24.03.2022
35.	4A's Framework in Right to Girl Child Education in the Aspirational Districts of South India (Andhra Pradesh, Telangana, Tamil Nadu and Kerala) - A Comparative Analysis of Government and Private schools	Dr D. Prince Annadurai Assistant Professor, Department of Social Work, Madras Christian College, Chennai	24.03.2022
36.	An Empirical Study on working of Ashram Schools (Boys and Girls Residential) with special reference to Tribal areas located on Interstate Border areas of Central India (Maharashtra, Chhattisgarh and Madhya Pradesh)	Prof. (Dr.) Rashmi Salpekar, Professor and Dean, VSLLS, VIPS-TC, New Delhi	26.03.2022
37.	Study of quality of life of the elderly persons living in old age homes with special reference to the North region	Dr Neelu Mehra, Assistant Professor School of Law and Legal Studies, Guru Gobind Singh Indraprastha University, Delhi	28.03.2022
38.	Education for Refugee Learners in India: Visualizing Policy Oriented Innovation and Technological Approach for Increasing Access	Dr. Shuvro Prosun Sarker, Assistant Professor Rajiv Gandhi School of Intellectual Property Law, IIT, Kharagpur	28.03.2022

39.	Abandoned Widows: Voice yet Voiceless, Visible yet Invisible	Ms. Meera Khanna, Vice Executive and Trustee of Guild of Services, New Delhi	28.03.2022
40.	Achievement Gap or Opportunity Gap (O-Gap)? A socio-legal study of Access to Equal Educational Opportunities (EEO), Accessibility to Equal Learning Opportunities (ELO) and Learning Poverty (LP) in the Educational spaces of Kasturba Gandhi Balika Vidyalaya Schools for Tribal Girls of Gadchiroli, Warangal, Adilabad, Srikakulam, Bastar and Kondegaon Districts	Dr. Uma Maheshwari Chimirala , Assistant Professor, NALSAR University of LAW, Justice City, Shameerpet Hyderabad Telangana	28.03.2022
41.	Disparity in Access to Education in the Aspirational Districts in Odisha, Jharkhand and Chhattisgarh R-11/2/2022-PRPP(RU-4)	Dr. Thomas Varghese, Research Director, Indian Social Institute, New Delhi	28.03.2022
42.	Prevalence and causes of malnutrition among under-five children in selected geographies in India	Dr. Rupa Prasad, Executive Director, Public Health Resource Society, Hauz Khas, New Delhi	30.03.2022
43.	Optimal design of questionnaire survey on awareness of clinical trials among different stakeholders	Dr. Anamika, Assistant Professor, JNU, Delhi	30.03.2022
44.	Impact of Ekalavya Model Residential Schools on ST Children in fifth and sixth schedule areas of India with reference to Madhya Pradesh, Rajasthan, Tripura and Mizoram	Dr. Ramanand Pandey, Director , Center of Policy Research and Governance, Janpath, New Delhi	30.03.2022
45.	Life Satisfaction & Quality of Life of the Elderly Living in Old- Age Homes: A Comparative Study of Western India and North East India	Dr. B.P. Sahu, Professor North Eastern Hill University, Shillong	01.04.2022
46.	A study of human rights ethos in Indian scriptures and contemporary culture	Dr. Balram Tyagi, Professor Lal Bahadur Shastri Institute of Management, Delhi	01.04.2022
47.	A Study on the Status, Functioning and Effectiveness of Swadhar Greh and Ujjawala Homes for Women and Adolescent Girls"	Dr. S. Shanthakumar, Vice Chancellor, Gujarat National Law University, Gandhinagar	06.04.2022
48.	Human Trafficking: An Evaluation Study of Functioning of AHTUs	Prof. (Dr.) Saibal Kar, Professor, Reserve Bank of India, Chair Professor of Economics, Centre for Studies in Social Sciences, Calcutta R1, B. P. Township, Kolkata 700094, West Bengal,	07.04.2022
49.	Research Study on Missing Children	Ms. Nirmala Mathew, Senior Project Manager, New Concept Centre for Communication Development, New Delhi	29.04.2022
